

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

(11)

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)169/09/HDB/2017
NAME OF THE COMPANY	Alaknanda Hydro Power Company Ltd
NAME OF THE PETITIONER(S)	Narindra & Narindra Steel Crop
NAME OF THE RESPONDENT(S)	Alaknanda Hydro Power Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A. S. Ravi Prasad on Tarun Reddy	Advocate	9440234074	Prasad

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri DVAS Ravi Prasad for Shri Tarun Reddy, Learned Counsel for the Petitioner.

At the request of the Learned Counsel for the Petitioner, post the case on 20.10.2017.


Member (T)


Member (J)